Deciphering of Indus Script by Finnish Scholars

4666. SHRI MADHU LIMAYE :
SHRI SAMAR GUHA :
SHRI H.N. MUKERJEE :

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether it is a fact that four Finnish scholars have succeeded in deciphering the Indus script;

(b) if so, whether Government have asked for details from the Sondinavian institute of Asian Studies, Copenhagen; and

(c) whether Government intend to invite the scholars to India and honour them for their scholarly contribution ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRIMATI JAHANARA JAIPAL SINGH) : (a) A news item has appeared in the Press to this affect.

(b) The Archaeological Survey of India has written to the Department of Indology, University of Copenhagen for detailed information.

(c) There is no such proposal at present.

Appointment of Part-Time Rural Policeman

4667. SHRI P. GOPALAN :
SHRI VISHWANATHA MENON :
SHRI GANESH GHOSE :
SHRI UMANATH :
SHRI E.K. NAYANAR :
SHRI SATYA NARAIN SINGH :
SHRI P. RAMAMURTI :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Delhi Police Commission has in its recent report suggested appointment of a part-time "rural Policeman" in each village; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Yes, Sir.

(b) In view of the rapid urbanisation of Delhi, the introduction of the system of 'rural policeman' is not considered necessary.

राज्यों में पिछड़े वर्गों के लिये पद सुरक्षित करना

4668. श्री निहाल सिह : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पंजाब राज्य की भांति अन्य राज्यों में भी पिछड़े वर्गों के लोगों के लिये सेवाओं में पद सुरक्षित करने के लिये केन्द्रीय सरकार कोई आदेश जारी कर रही है अथवा करने का विचार है; और

(ख) यदि नहीं, तो उसके क्या कारण हैं ?

गृह-कार्य मंत्रालय में उप-मंत्री (श्री के० एस० रामास्वामी) : (क) केन्द्रीय सरकार के अधीन नियुक्तियों में आरक्षणों के प्रयोजनों के लिये भारत सरकार द्वारा केवल अनुसूचित जातियों तथा अनुसूचित आदिम जातियों को ही पिछड़े वर्गों के रूप में मान्यता दी गई है। राज्यों में पिछड़े वर्गों के व्यक्तियों के लिये राज्य सरकार के अधीन पदों अथवा सेवाओं में पदों के आरक्षण के लिये आदेश जारी करने के लिये प्रत्येक राज्य सरकार सक्षम है और केन्द्रीय सरकार इस सम्बन्ध में राज्यों के लिये कोई अनुदेश जारी नहीं करती है।

(ख) प्रश्न नहीं उठता।